

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-142/2007/11132/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mridu Chanda Bordoloi,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the 17th November, 2023.

Sub:- **Casual leave.**

Ref:- No. JDC/452 dated 10.11.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.11.2023**, has been granted. The District & Sessions Judge, Kamrup (M), and in her absence, the next seniormost Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sdf

REGISTRAR (VIGILANCE)

Memo No. HC.VII-142/2007/11133-11134/A dated 17.11.2023

Copy to.

1. The District & Sessions Judge, Kamrup (M).
- ✓ 2. The Project Manager, Gauhati High Court.

19/11/23

REGISTRAR (VIGILANCE)

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